

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GULESTAN BLDG.NO.6,PRESOT RD,4TH FLR,
FORT, MUMBAI-400 001.

REVIEW PETITION NO:61/97 in O.A.No.402/97.

DATED THIS 10TH DAY OF JULY, 1997.

CORAM : Hon'ble Shri B.S.Hegde, Member (J).

Hon'ble Shri M.R.Kolhatkar, Member (A).

Nitin Suhas Jangade
Stenographer Grade-III,
Office of Chief Engineer,
Pune Zone, Pune-411 001.

... Review Petitioner.

v/s.

Union of India and others.

... Respondents.

ORDER (By circulation)

[Per Shri B. S. Hegde, Member(J)]

Applicant has filed this review petition seeking review of judgement dated 13/6/97 in OA No.402/97.

On perusal of the review petition, we find that the applicant has again reiterated same facts which were stated in the OA and one Shri Khan Musa Papa who was an L.D.C. and who was also not holding the post in the same of allied cadre, as the post of Superintendent B/R Grade-II, for which recruitment was made in 1983, he was allowed to appear for the direct recruitment to the post of Superintendent B/R Grade-II and was selected to the said post. Therefore, the applicant should be considered.

It is made crystal clear in our judgement so far as Khan's case is concerned, there is no discrimination because at that time Army Headquarters letter dated 18/4/96 had not been issued. After having identified the allied cadre, the post of Superintendent E/M Grade-II, the applicant cannot be allowed to appear from different channel of promotion. Although the applicant is having the required academic qualification, he is a Stenographer and does not fall under the allied cadre of recruitment.

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In the result we do not find that any new facts have been brought to our notice, therefore since the O.A. was dismissed on merits, and thus the review petition is dismissed by circulation.

M.R. Kolhatkar
(M.R. Kolhatkar)
Member (A)

B.S. Hegde
(B.S. Hegde)
Member (J)

22/10/97
Order/Judgement despatched
to Applicant/Respondent (s)
on *22/10/97*
24/10/97